

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

C.C.P. No. 19/2008 In O.A. 614/2002

This the 23rd day of December, 2008

**Hon'ble r. M. Kanthalah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)**

Bhikham Swaroop Gangwar,
Aged about 48 years,
Son of Shri Durga Prasad Gangwar,
Resident of 295/349,
Ashrafabad,
Lakhimpur.

Applicant.

By Advocate Sri Praveen Kumar.

Versus

Shri Umesh Verma,
Director Postal Services,
Bareilly Division, Bareilly.

Respondent

BY Advocate Sri K.K. Shukla for Dr. Neelam Shukla

Order (Oral)

By Hon'ble Mr. M. Kanthaiah, Member (J)

Heard.

2. The counsel for the applicant submits that the respondents have complied with the directions of the Tribunal and also filed compliance report. The same has been recorded and thus Contempt petition is dismissed. Notices are discharged.


(Dr. A. K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)

V: